

Insolvency and Bankruptcy Board of India

Jointly with IPAICMAI, ICSIIP & IIPICAI (lead partner)

INSOLVENCY PROFESSIONAL'S CONCLAVE

“Building the Institution of Insolvency Professionals”

on 26th May, 2018

**At ICAI Tower, WIRC, Plot No. C-40, G Block,
Bandra Kurla Complex, Bandra (East), Mumbai**

Time	Thought Leaders
09:00 am-09:30 am	Registration
09:30 am-10:30 am	<i>“Building the Institution of Insolvency Professional”</i> Dr. M. S. Sahoo Chairperson, IBBI
10:30 am-11:30 am	<i>“Duties of Resolution Professional under IBC, 2016 & Best Practices”</i> Hon’ble Justice Shri M. M. Kumar President, NCLT
11:30 am-12:00 noon	Tea Break
12:00 noon-01:00 pm	<i>“IP as Key Facilitator for Value Creation”</i> Shri Rashesh Shah, President FICCI
01:00 pm	Lunch